GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3418

TO BE ANSWERED ON AUGUST 07, 2018

HOUSING POLICY

NO. 3418 SHRI VISHNU DAYAL RAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to direct the States to formulate a uniform housing policy as variation in these policies pose problems in preparation of integrated guidelines;
- (b) if so, the details thereof;
- (c) whether the Government has engaged consultants to formulate the draft for the new housing policy with special stress on cheaper houses for economically weaker section in consultation with the State Governments; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) & (b): The National Housing and Habitat Policy (NUHHP): 2007 envisages that the States/Union Territories will prepare their own State Urban Housing & Habitat Policy (SUHHP). Ministry of Housing and Urban Affairs shared the "Template for State Housing Policy for Urban Areas" with States / Union Territories suggesting them to refer to the template while preparing the States' / UTs' housing policies.
 - (c) & (d): No, Madam.
